

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1284/(MAH)/2017
CA No.

CORAM:

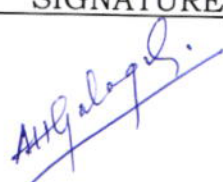
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Central Bank of India
V/s.
Dev Blessing Traders Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3)	Prakash Shinde, a/w Aditi Galgar, H/b. MDP & Partners For Financial Creditor / Applicant	Advocates	

ORDER

C.P. No. 1284/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. For want of time adjourned to **15.11.2017**.

SD/-

Bhaskara Pantula Mohan
Member (Judicial)
16.10.2017

SD/-

M.K. Shrawat
Member (Judicial)